

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 105
IB-922/ND/2020
IA/2286/2024

IN THE MATTER OF:

M/s. Gullivers Travel Associates

...PETITIONER

Vs

M/s. Fore Representations and Travel Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 10.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :

For the Respondent/Corporate Debtor :

For the Liquidator

:Ms. Meghna Rao, Ms. Muskan
Jain, Advs.

ORDER

IA/2286/2024

This is the 3rd Progress Report filed by the Liquidator in terms of Regulation 15 of the IBBI (Liquidation Process) Regulation 2016 for the quarter ended on 30.09.2023.

Heard the Ld. Counsel on behalf of the Liquidator. The Progress Report for the quarter ended on 30.09.2023 is taken on record with just exceptions
IA is **disposed off**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)